

Information about Commercial Court cases instituted and pending before various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015.
(for the month of May, 2024)

Name of the High Court: High Court of Tripura

	Commercial Court (below District Judge level)	Commercial Court(at District Judge level)	Commercial Appellate Court(at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No.of Courts operational	--	09	01	--	01
No. of cases instituted during the month	--	04	--	--	07
No. of cases pending at the end of the month	--	111	--	--	13
No. of cases disposed of during the month	--	01	--	--	01

Note: 08 nos. of application u/s 34 of Arbitration & Conciliation Act are pending in the Subordinate Judiciary which were not shown in the previous statements by the concerned Court.